

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 11.10.2018 (Thursday)**

**Court – II**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 09 of 2018	Rachakonda Siva Kumar Vs. Zetatek Engineering Systems Pvt. Ltd. & Ors.	D. Abhinav Rao	Abhinay MandeepKalra (R-1)

**For Admission (After Notice)**

2.	Comp. App. (AT) No. 24 of 2018	Moturi Srinivas Prasad Vs. Nandan Renewable Energies Ltd. & Anr.	Y Suryanarayana	D. Abhinav Rao
3.	Comp. App. (AT) No. 136 of 2018	Morepen Laboratories Ltd. Vs. Regional Director (Northern Region) and Anr.	SumeshDhawan	Anil Panwar, AnooShaPanwar -R& R2
4.	Comp. App. (AT) No. 137 of 2018	Shri Balaji Cycle Pvt. Ltd. & Anr. Vs. ROC, NCT of Delhi & Haryana	S.P. Singh Chawla	Sanjib K. Mohanty
5.	Comp. App. (AT) No. 194 of 2018	Vis-Ram Financial Services Pvt. Ltd Vs. Pioneer Distilleries Ltd. & 2 Ors.	Arnav Dash	Y. Suryanarayana -R2
6.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
7.	Comp. App. (AT) No. 256 of 2018	Amritsar Swadeshi Woolen Mills Pvt. Ltd. Vs. Vinod Krishan Khanna & Ors.	Nidhi Mohan Parashar	P.K. Mittal

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

*A. I. S. Cheema*  
10/10/2018

By Order  
10.10.18  
Joint Registrar